

THE DEPUTY MINISTER IN THE MINISTRY OF RALWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No. He has been at Kharagpur from January 1966 to December, 1973 and again from May, 1976 onwards.

(c) and (d). Information is being collected and will be laid on the table of the House.

#### Loss in Production and Profit due to Strikes and Lock-Outs during 1979

4564. SHRI MOOL CHAND DAGA: Will the Minister of LABOUR be pleased to state:

(a) the loss in production and profits as a result of strikes and lock-outs during 1979;

(b) the trade Unions leadership under which those strikes were conducted; and

(c) how many workers or leaders during those industrial disputes were arrested and who were they?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) According to the provisional information available in respect of 1849 out of 3063 strikes and lockouts in 1979, the value of production lost was Rs. 397.91 crores. The information regarding loss of profits is not available.

(b) A statement showing the number of strikes and lockouts by Central Trade Union Organisations involved and mandays lost due to them in 1979, is attached.

(c) Law and Order being State subject, the information is not available in the Ministry of Labour.

#### Statement

*Number of strikes and lockouts and mandays lost due to them, by Central Trade Union Organisations involved during 1979(P.)*

Central Trade Union Organisations	No. of strikes and the lockouts	No. of mandays lost
A.I.T.U.C.	223	1,137,056
I.N.T.U.C.	232	2,642,377
H.M.S.	93	402,325
U.T.U.C.	10	92,202
Multiple Unions	112	9,088,076
Unaffiliated & Others	2398	30,505,241
<b>TOTAL</b>	<b>3068</b>	<b>43,865,277</b>

(P)=Provisional.

#### Workers' Participation in Management

4565. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enforce the scheme of workers' participation in the management at all levels in the industrial establishments;

(b) the steps taken in that direction;

(c) whether evaluation has since been made of the success or otherwise of such schemes in establishments where they have been introduced; and

(d) if so, the results of such evaluation?